## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	For compli- ance of objections raised by registry	433(e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL.	NAME (IN CAPITAL)	
NO.	& PHONE NUMBER	

REPRESENTATION TO WHOM

SIGNATURE

1201236360

Counsel for petitioner is present. He requested time for compliance of objections raised by the Registry.

Time extended till 24.10.2017.

MEMBER (J)

MEMBER (T)